

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 225 of 2017 (SZ)**

**Applicant(s)**

B. Pratab Reddy,  
Ranga Reddy District,  
Hyderabad and 4 others

Vs.

**Respondent(s)**

The State of Telangana,  
Rep by its Principal Secretary to  
Municipal Administration, Government of  
Telangana, Secretariat Building,  
Hyderabad and 4 others.

**Legal Practitioners for Applicant(s)**

M/s Velagapudi Srinivas Sasibhusan

**Legal practitioners for respondent(s)**

M/s H. Yasmeen Ali for R3 & R4  
M/s T. Sai Krishnan for R5

Note of the Registry	Orders of the Registrar
Order No.	Date: 07.05.2019 R5 counsel present. For reply of R3, R4, R5 call on 18.07.2019.  (Tmt.S. Meenakumari) Registrar